

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

**APPEAL NO. 186 OF 2017 &
IA NO. 437 OF 2017**

Dated: 18th July, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:

**Chhattisgarh State Power Distribution Company Ltd. ... Appellant(s)
Vs.
Chhattisgarh State Electricity Regulatory Commission & Anr. ... Respondent(s)**

Counsel for the Appellant(s) : Ms. Rashmi Singh
Counsel for the Respondent(s) : ----

ORDER

Issue notice on the appeal as well as on the I.A. No. 437 of 2017 (Appl. for stay) to the Respondents returnable on 17.08.2017. Dasti, in addition, is permitted.

List the matter on **17.08.2017.**

**(I.J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

ts/vt